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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 7588/2017 & CM APPL. 31313/2017**

INDIAN PILOT S GUILD AND ANR Petitioner

Through Mr Lalit Bhasin, Mr Ratna Dhingra,
Mr Chandni Sadana, Mr Ajay Pratap Singh,
Advocates for Air India Ltd.

versus

**DIRECTORATE GENERAL OF CIVIL
AVIATION AND ORS** Respondents

Through Ms Maninder Acharya, ASG with
Ms Anjana Gosain, Senior Panel, Mr Gaurang
Kanth, CGSC, Mr Sahil Sood, Mr Harshul
Choudhary, Mr Viplav Acharya, Advocates for
GNCTD.

Mr Arvind K. Nigam, Senior Advocate with Mr
Ishan Chhaya, Ms Manvi Adlakha, Mr Mehtaab
Singh Sandhu, Mr Pratisht Kaushal, Advocates
for R3/Federation of
India Airlines.

**CORAM:
HON'BLE MR. JUSTICE VIBHU BAKHRU**

ORDER

% **19.02.2019**

List for further proceedings on 27.02.2019 at 2.30 p.m.

VIBHU BAKHRU, J

FEBRUARY 19, 2019

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